## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 21/NCLT/AHM/2017 With Gujarat High Court CA no. 531 of 2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>06.07.2017</u>

Name of the Company:

MSK Projects (India) (JV) Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

<u>SIGNATURE</u>

1. NAVIN K PAHLIA

ADVIDIATE

APPLICAM

POR.

2.

## **ORDER**

Learned Advocate Mr. Navin Pahwa present for Petitioners.

Heard learned Counsel for Petitioner.

IA 154/2017 is allowed.

Petitioner to comply with direction no. 2 in the order dated 12.04.2017 and file proof of publication.

Common Representation of Regional director received.

No representation received from other Statutory Authorities.

List the matter on 01.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 6th day of July, 2017.